

CPWD Enquiries in Government Colonies

**8805. SHRI SANTOSH KUMAR SINGH:
SHRI NARSING SURYA WANSHI:**

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the attention of Government has been drawn to the complaints that supervisory and other staff deployed in C.P.W.D. Enquiries in Government colonies, especially Sarojini Nagar, New Delhi do not attend to the complaints promptly and the complaints regarding leakage in overhead tanks, taps, sanitary fittings, choked lines, repairs of doors, windows and floors are kept in abeyance for several days;

(b) whether the material used by the C.P.W.D. for repairs of walls, roofs etc. is of inferior quality and gives way to rainy water, leakage and seepage; and

(c) if so, the remedial measures taken or proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) The supervisory and other staff deployed in CPWD Enquiry Offices including the Sarojini Nagar, New Delhi, Enquiry Office take adequate care to attend to the day to day complaints of the allottees and ensure that the complaints are attended to quickly, as far as possible on the same day.

(b) Good quality material conforming to standard specifications and with ISI marks, wherever available, are used for repairs/maintenance of Govt. colonies.

(c) Question does not arise in view of replies against (a) & (b) above. However, it is stated that the Junior Engineers, Asstt. Engineers and Executive Engineers

remain at the Enquiry Offices at fixed time and on fixed days to listen and attend to the grievances of the allottees. The fixed time and days are also prominently displayed at the Enquiry Offices for the convenience of the allottees. Senior Officers also make frequent visits to the Enquiry Offices to ensure that there is no scope for laxity on the part of officers/staff manning the Enquiry Offices.

[Translation]

Adoption of Villages by Voluntary Organisations for Integrated Development

8806. SHRI DEEP NARAIN VAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any scheme has been prepared so far for adopting villages by voluntary organisations for integrated development thereof;

(b) if so, the names of the approved voluntary organisations in Uttar Pradesh and the progress made by them so far; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) It is the accepted policy of Government to give all encouragement to voluntary organisations in implementation of programmes of rural development and increasing agricultural production.

(b) and (c). Detailed information pertaining to the Scheme for adoption of villages by Voluntary Organisations for integrated development in Uttar Pradesh is being obtained from State Government of Uttar Pradesh and other agencies.

[English]

Rehabilitation of Families Affected During Emergency

8807. SHRI RAM BAHADUR SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the work relating to allotment of land to the families affected during the Emergency period in Delhi has been completed;

(b) if not, the reasons therefor; and

(c) the number of families to be rehabilitated as yet?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (c). According to the report received from the D.D.A. 467 cases pertaining to request for alternative allotment whose unauthorised construction had been removed during 1976, have been transferred by the Delhi Administration to the D.D.A. These cases are pending disposal and are to be considered by a committee constituted for the purpose.

Scheme for Remunerative Price to Farmers in U.P.

8808. SHRIMATI BASAVARAJESWARI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government of Uttar Pradesh has evolved a new scheme to help farmers to get fair prices for their produce also during periods when the market price falls below the minimum support prices;

(b) if so, whether Union Government have asked for a detailed report of the scheme and its implementation;

(c) the extent to which this scheme will help the farmers in Uttar Pradesh; and

(d) whether this scheme is proposed to be introduced in other States also?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

Proposal to Set up Ammonia Plant by FCI, Udyogmandal

8809. PROF. K.V. THOMAS: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Fertilizer and Chemical India Limited Udyogamandal, Kerala has submitted a proposal to Government for setting up a 900 tonnes per day ammonia plant and 1100 tonnes per day urea plant; and

(b) the decision taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU): (a) Yes, Sir.

(b) As the project proposal is not included in the Seventh Five Year Plan, it has not been processed for an investment decision.

Strategy to Maximise use of Fertilisers

8810. SHRI R.M. BHOYE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Union Government have chalked out a strategy to maximise the use of fertilizers in collaboration with the fertilizer industry;

(b) if so, the details in this regard; and

(c) the manner in which the strategy is proposed to be disseminated to the farmers?